

SPECIAL BENCH

ITEM NO.173

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.122/2019, CA No.144/2019 IN TP No.13/ALD/2016,
CP No.22/ND/2013**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SEEMA SAXENA & OTHERS V/S PIONEER POWER & ENGINEERING PVT LTD.
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

None

: For the Parties

ORDER

- 1. None for the parties.**
- 2. In the interest of justice, the matter is adjourned for further hearing on 12th September, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*